

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 910 OF 2024**

**IN THE MATTER OF:**

**Dushyant Kumar Lavania**

**.....PETITIONER**

**VERSUS**

**Principal Secretary Environment**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 29.07.2024)**

**Dushyant Kumar Lavania**

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**.....PETITIONER**

**VERSUS**

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